

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6282
ANSWERED ON:06.05.2013
IMPORT OF FOOD PRODUCTS
Dubey Shri Nishikant

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the import of processed food products in the country is putting adverse impact on the country's food processing industries;
- (b) if so, the details thereof;
- (c) whether the Government has taken note of several Indian companies using the foreign companies brand name for marketing their processed food products within the country;and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a & b) India is a net exporter of processed food products. Import of processed food products are permitted subject to compliance to regulatory standards and on payment of prescribed import duties as per the prevailing rates. Food Processing Industries have been growing at an Average Annual Growth Rate of around 8.6 percent in terms of its contribution to GDP as compared to little less than 4 percent and 8 percent by Agriculture and manufacturing sectors respectively. Therefore there is no indication of any adverse impact on Food Processing Sector in general, solely on account of import of processed food products.
- (c) No such information has been received by the Ministry of Commerce & Industry.
- (d) Does not arise.